

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 212
Cont. A (CA) No. 05/425/JPR/2022
Under Section 425 of
Companies Act, 2013

In the matter of:

Pawan Kumar Goyal and Ors. ...Petitioners
Versus
Basant Kumar Goyal & Ors. ... Respondents


**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

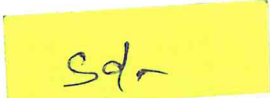
Present Through Video Conferencing: -

For the Petitioner : Prakul Khurana, Adv.
Samay Maheshwari, Adv.
Akshay Sharma, Adv.
For the Respondent : Sandeep Pathak, Adv.
Vartika Mehra, Adv.
Saurabh Jain, Adv.

ORDER

List the matter on 16.05.2024 at 03:00 PM.


(Rajeev Mehrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

May 15, 2024